

**File No. RCD-05007/2/2021-Regulatory-FSSAI**  
**Food Safety & Standard Authority of India**  
 (A Statutory body under Ministry of Health & Family Welfare)  
 (Regulatory Compliance Division)

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FDA Bhawan, New Delhi  
 Dated: 04<sup>th</sup> April 2024


**Office Order**

**Subject: Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 -regd.**

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under-mentioned officers are hereby appointed as Designated Officer under Central Licensing for the area of Jurisdiction mentioned against their names, until further orders:

S. No.	Name & designation of officers	Area of Jurisdiction
1	Sh. Balunaik Kethavath, Deputy Director	Telangana
2	Dr. Vivek V., Assistant Director	Karnataka
3	Dr. K.A. Arul Anand, Joint Director	Tamil Nadu-1 and Puducherry
4	Dr. Barnirajan S.C., Assistant Director	Tamil Nadu-2
5	Ms. Uma Maheshwari, Deputy Director	Tamil Nadu-3
6	Sh. Anvar Sadik Kappachali, Assistant Director	Kerala and Lakshadweep
7	Dr. J Jelin, Assistant Director	Andhra Pradesh
8	Dr. Pawan Kumar Singh, Deputy Director	Himachal Pradesh and Chandigarh
9	Ms. Preeti, Assistant Director	Ladakh, J&K and Uttarakhand
10	Sh. Ashok Kumar Patel, Assistant Director	Rajasthan
11	Sh. Sanjay Kumar Pandey, Deputy Director	Punjab and Haryana
12	Ms. Apoorva Shrivastava, Assistant Director	Uttar Pradesh-1
13	Ms. Ratna Shrivastava, Assistant Director	Uttar Pradesh-2
14	Dr. Manisha Narayan, Deputy Director	Delhi

2. The Designated Officers, so appointed shall perform the functions of the Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.

  
 (G. Kamala Vardhana Rao)  
 Chief Executive Officer, FSSAI



Copy to:

1. All Regional Directors, FSSAI
2. Commissioners of Food Safety of all States / UTs
3. All Designated Officers / Central Licensing Authority / Officers concerned
4. CITO -with a request to upload the order on FSSAI Website.
5. HR Division/ Training Division, FSSAI HQ
6. Guard File of Regulatory Compliance Division.

